

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI  
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST****EXCISE DIVISION BENCH -1**  
**COURT NO. : 4 ROOM NO. : 405****DATED : 02/02/2018**

DAY : Friday

Time : 10:30 Hrs

**CORAM:**

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

<b><u>SNo.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDENT</u></b>	<b><u>REPRESENTATIVES</u></b>	<b><u>REMARKS</u></b>
<b><u>MISC (ROM) MATTERS</u></b>				
1	E/ROM/85023/2018	Hindustan Petroleum Corporation Ltd. <b>-Vs-</b> CCE MUMBAI - II	M.H.Patil /DR	* Issue Notice
	E/80/2007			
2	E/ROM/85024/2018	Hindustan Petroleum Corporation Ltd. <b>-Vs-</b> CCE MUMBAI - II	M.H.Patil /DR	* Issue Notice
	E/147/2008			
<b><u>REGULAR MATTERS</u></b>				
3	E/882/2008	Videocon Industries Ltd. <b>-Vs-</b> CCE AURANGABAD	IP/DR	* Top of the Board
4	E/883/2008	Laxminarayan N. Touti <b>-Vs-</b> CCE AURANGABAD	IP/DR	* Top of the Board
5	E/933/2008	CCE AURANGABAD <b>-Vs-</b> Videocon Industries Ltd.	DR/IP	* Top of the Board
6	E/117/2007	. GAIL (India) Ltd. <b>-Vs-</b> CCE RAIGAD	SRD Legal /DR	* Issue Notice
7	E/1307/2007	.Reliance Industries Ltd <b>-Vs-</b> CCE RAIGAD	A.S. Dayal & Asso. /DR	* No Notice
8	E/277/2008	Karishma Overseas <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice
9	E/278/2008	. Krishna Exprots <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice
10	E/279/2008	. Sheetal Exports <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice
11	E/293/2008	Sofina Fashion <b>-Vs-</b> CCE THANE II	IP/DR	* No Notice
12	E/504/2008	CCE RAIGAD <b>-Vs-</b> Reliance Industries Ltd.	DR/IP	*
13	E/1209/2008	Pinkesh Jain <b>-Vs-</b> CCE THANE II	V.M.Doiphode /DR	* Issue Notice
14	E/1210/2008	Umaji Overseas <b>-Vs-</b> CCE THANE II	V.M.Doiphode /DR	* Issue Notice

15	C/1232/2008	Umaji Overseas <b>-Vs-</b> CCE THANE II	V.M.Doiphode /DR	* Issue Notice
16	C/1233/2008	Pinkesh P. Jain <b>-Vs-</b> CCE THANE II	V.M.Doiphode /DR	* Issue Notice
17	E/357/2009	Standard Drum & Barrel Mfg. Co. <b>-Vs-</b> CCE MUMBAI - II	S.S. Pathak /DR	* Issue Notice
18	E/85606/2016	STANDARD DRUMS & BARRELS MANUFACTURING CO <b>-Vs-</b> CCE MUMBAI - II	IP/DR	Issue Notice
19	E/418/2009	Mahesh Vasudevo Buti <b>-Vs-</b> CCE NASHIK	S.S. Gupta, C.A. /DR	*
20	E/419/2009	Tapi Prestressed Products Ltd. <b>-Vs-</b> CCE NASHIK	S.S. Gupta, C.A. /DR	*
21	E/532/2009	CCE BELAPUR <b>-Vs-</b> Larsen and Toubro Ltd.	DR/IP	*
22	E/690/2009	Alpha Foam Private Limited <b>-Vs-</b> CCE PUNE I	S.A. Gundecha /DR	*
23	E/731/2009	CCE RAIGAD <b>-Vs-</b> 1[ Chimanlal Vijaykumar Steels Pvt. Ltd.	DR/IP	*
24	E/752/2009	CCE NAGPUR <b>-Vs-</b> Indorama Synthetics (I) Ltd.	DR/Economic Laws Practices	*
25	E/794/2009	Lalchand Fakirchand Garg <b>-Vs-</b> CCE NAGPUR	V. Sridharan, /DR	*
26	E/795/2009	Trimurti Ispat Ltd. <b>-Vs-</b> CCE NAGPUR	V. Sridharan, /DR	*
27	E/861/2009	Endurance Technologies Pvt. Ltd. <b>-Vs-</b> CCE PUNE I	Sanjay Bhargav, /DR	*
28	E/1117/2009	United Rubber Industries (India) Pvt. Ltd. <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice
29	E/1118/2009	Biravu Navin Rai (CEO) <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice
30	E/1119/2009	Sailen Kumar Jana <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice
31	E/57/2010	CCE GOA <b>-Vs-</b> Sika India Pvt. Ltd.	DR/V. Laxmikumaran	No Notice

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
EXCISE DIVISION BENCH,  
CESTAT - Mumbai**